

Sixteenth Lok Sabha

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Title: Introduction of Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to move for leave to introduce a Bill further to amend the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Madam Speaker, please allow me to say a few words.

HON. SPEAKER: No, you did not give any notice.

The question is:

“That leave be granted to introduce a Bill further to amend the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015.”

*The motion was adopted.*

SHRI RAVI SHANKAR PRASAD: I introduce the Bill.